

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 545 /Admin. (Services)/2016

Dated: Allahabad: October 06, 2016

Subject: One day Workshop on Gender Sensitization for Chief Judicial Magistrates on 25.10.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. JTRI/2016-1547 dated 04.10.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Workshop on Gender Sensitization for Chief Judicial Magistrates on 25.10.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for aforesaid workshop scheduled on 25.10.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 545 (i)/Admin. (Services)/2016 dated: October 06, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants for Workshop on Gender Sensitization on 25.10.2016
at Judicial Training & Research Institute, U.P., Lucknow**

Sl. No	Name S/Sri	Designation	Place of posting
1.	Om Prakash-VI	Chief Judicial Magistrate	Agra
2.	Gyanender Singh Yadav	Chief Judicial Magistrate	Aligarh
3.	Smt. Reshma Praween	Chief Judicial Magistrate	Allahabad
4.	Rajesh Narayan Mani Tripathi	Chief Judicial Magistrate	Ambedkar Nagar at Akbarpur
5.	Anand Prakash-III	Chief Judicial Magistrate	Amroha
6.	Harbans Narain	Chief Judicial Magistrate	Auraiya
7.	Dhirendra Kumar-II	Chief Judicial Magistrate	Azamgarh
8.	Mukesh Kumar Singh-II	Chief Judicial Magistrate	Baghpat
9.	Vijaya Bahadur Yadava	Chief Judicial Magistrate	Bahraich
10.	Amit Malaviya	Chief Judicial Magistrate	Ballia
11.	Premendra Kumar	Chief Judicial Magistrate	Balrampur
12.	Rajesh Kumar-III	Chief Judicial Magistrate	Banda
13.	Kumar Prashant	Chief Judicial Magistrate	Barabanki
14.	Smt. Kusum Lata	Chief Judicial Magistrate	Bareilly
15.	Smt. Shaila	Chief Judicial Magistrate	Basti
16.	Sanjeev Kumar Singh	Chief Judicial Magistrate	Bhadohi at Gyanpur
17.	Smt. Aparna Pandey	Chief Judicial Magistrate	Bijnor
18.	Mohd. Aslam Siddiqui	Chief Judicial Magistrate	Budaun
19.	Smt. Parul Srivastava	Chief Judicial Magistrate	Bulandshahar
20.	Sudhakar Rai	Chief Judicial Magistrate	Chandauli
21.	Subhash Singh	Chief Judicial Magistrate	Chitrakoot
22.	Brijesh Kumar Singh	Chief Judicial Magistrate	Deoria
23.	Rakesh Kumar Singh-I	Chief Judicial Magistrate	Etah
24.	Abhishek Pandey	Chief Judicial Magistrate	Etawah
25.	Rajesh Parasher	Chief Judicial Magistrate	Faizabad
26.	Anutosh Kumar Sharma	Chief Judicial Magistrate	Farrukhabad
27.	Abid Shamim	Chief Judicial Magistrate	Fatehpur
28.	Pramod Kumar Gangwar	Chief Judicial Magistrate	Firozabad
29.	Vineet Chaudhary	Chief Judicial Magistrate	Gautam Budh Nagar
30.	Arvind Kumar Yadav-II	Chief Judicial Magistrate	Ghaziabad
31.	Raj Bahadur Ram Dev Yadav	Chief Judicial Magistrate	Ghazipur
32.	Mohammad Qamruzzama Khan	Chief Judicial Magistrate	Gonda
33.	Baquar Shamim Rizvi	Chief Judicial Magistrate	Gorakhpur
34.	Smt. Chhaya Nain	Chief Judicial Magistrate	Hamirpur
35.	Mohammad Rafi	Chief Judicial Magistrate	Hapur
36.	Atul Singh	Chief Judicial Magistrate	Hardoi
37.	Gaurav Kumar	Chief Judicial Magistrate	Hathras
38.	Sita Ram	Chief Judicial Magistrate	Jalaun at Orai
39.	Abhinay Kumar Mishra	Chief Judicial Magistrate	Jaunpur
40.	Ombir	Chief Judicial Magistrate	Jhansi
41.	Amit Kumar Prajapati	Chief Judicial Magistrate	Kannauj
42.	Smt. Shabistan Aquil	Chief Metropolitan Magistrate	Kanpur Nagar
43.	Sunder Lal	Chief Judicial Magistrate	Kasganj
44.	Chandra Vijay Srinet	Chief Judicial Magistrate	Kaushambi
45.	Siddharth Singh	Chief Judicial Magistrate	Kushinagar at Padrauna
46.	Dina Nath-III	Chief Judicial Magistrate	Lakhimpur Kheri
47.	Smt. Jyotsna Singh	Chief Judicial Magistrate	Lalitpur
48.	Smt. Sandhya Srivastava	Chief Judicial Magistrate	Lucknow
49.	Ram Kishor-III	Chief Judicial Magistrate	Maharajganj
50.	Naveen Kumar Singh	Chief Judicial Magistrate	Mahoba